

MR. DEPUTY-SPEAKER: Un-conditional withdrawal. . . . No, no, you are not withdrawing?

DR. SUBRAMANIAM SWAMY : All I am saying is that he should be a little bit reasonable.

MR. DEPUTY-SPEAKER: He has already said that these can be raised in the next meeting of the Business Advisory Committee.

DR. SUBRAMANIAM SWAMY : Not this can be raised. Will he raise it?

SHRI BHISHMA NARAIN SINGH: Why not you ask your Party representative to raise it?.. You know the Rules. Sir, Dr. Swamy knows everything.

MR. DEPUTY-SPEAKER: Has Dr. Subramaniam Swamy the leave of the House to withdraw his amendment?

SOME HON. MEMBERS: Yes.

MR. DEPUTY-SPEAKER: The amendment, by leave of the House, is withdrawn

Amendment No. 1 was, by leave, withdrawn.

MR. DEPUTY-SPEAKER: Mr. George, are you not withdrawing?

SHRI GEORGE FERNANDES: I am not withdrawing unless he gives me an assurance.

MR. DEPUTY-SPEAKER: I shall put the amendment given notice of by Shri George Fernandes to the vote of the House.

Amendment No. 2 was put and negatived.

MR. DEPUTY-SPEAKER: I shall now put the amendment moved by Shri Charanjit Yadave to the vote of the House.

Amendment No. 3 was put and negatived.

MR. DEPUTY-SPEAKER: The question is:

"That this House do agree with the Seventeenth Report of the Business Advisory Committee presented to the House on the 17th August, 1981."

The motion was adopted.

14.44 hrs.

COMPULSORY DEPOSIT SCHEME
(INCOME-TAX PAYERS) AMEND-
MENT BILL*

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): On behalf of my colleague, I move for leave to introduce a Bill further to amend the Compulsory Deposit Scheme (Income-tax Payers) Act, 1974.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Compulsory Deposit Scheme (Income-tax Payers (Act, 1974)".

The motion was adopted

SHRI MAGANBHAI BAROT: I introduced** the Bill.

STATEMENT RE. COMPULSORY
DEPOSIT SCHEME (INCOME-TAX
PAYERS) AMENDMENT ORDI-
NANCE, 1981

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): On behalf of my colleague, I lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Compulsory Deposit Scheme (Income-tax Payers) Amendment Ordinance, 1981.

*Published in Gazette of India Extraordinary Part II, Section 2, dated 18-8-1981.

**Introduced with the recommendation of the President.